

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 320/MP/2026 along with IA No. 116/2026

Subject : Petition under section 79 (1)(c) of the Electricity Act, 2003 read with Regulation 41 and 42 of the Central Electricity Regulatory Commission (Connectivity and General Network Access to the Inter-state Transmission System) Regulations, 2022 seeking extension of the commissioning date and start date of the connectivity for the 200 MW Bhuj Solar Project granted to the Petitioner.

Petitioner : NLC India Limited (NLCIL)

Respondent(s) : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **9.10.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NLCIL
Ms. Ritu Apurva, Advocate, NLCIL
Ms. Pragya Pushkar, Advocate, NLCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing and was accordingly adjourned. However, learned counsel for the Petitioner sought liberty to file an additional affidavit to place on record subsequent developments regarding the extension of the commissioning timelines granted by the implementing agency - IREDA, for the Petitioner's project. She further submitted that since the Respondent/CTUIL had not yet filed its reply, it may also consider the said development, given that the revocation of connectivity under Regulation 24.6 of the GNA Regulations is linked to the SCOD/extended SCOD of the project.

2. Considering the above submissions, the Commission permitted the Petitioner to file its additional affidavit within four days. The Respondent, CTUIL, was also directed to file its reply within two weeks, with a copy to the Petitioner, who may file its rejoinder within two weeks thereafter. The interim directions issued *vide* the Record of Proceedings dated 7.7.2026 shall continue till the next date of hearing.

3. The Petition will be listed for hearing on **19.11.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)